Note:Injury accident refers to road accident resulting in at least one injury or death. N.A.:Not available

* Data for 2009 or for the latest year available and reported in World Road Statistics 2011 and indicated in parentheses.

Sources: 1.For India - Transport Research Wing, Ministry of Road Transport and Highways.

For Other Countries-World Road Statistics, 2011 (published by International Roads Federation, Geneva).

Denial on admission to pregnant women by hospital

- *238. SHRIMATI JAYA BACHCHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that a large number of women at an advanced stage of their pregnancy are denied admission, particularly when they are in labour pains, by many hospitals on one pretext or the other;
- (b) the number of women who gave birth to their children outside the hospitals and pavements as a result of such denials; and
- (c) what action Government takes against such hospitals, which generally are given land on a very low price and which had agreed to treat the poor and needy patients free of cost or on subsidised rates?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (e) Since Health is a state subject, no such information is maintained centrally. It is the responsibility of the State Governments to ensure easy access of people to healthcare facilities. However, as far as three Central Government Hospitals *i.e.* Safdarjung Hospital, Dr. RML Hospital and LHMC and its associated Hospitals in Delhi are concerned, there are no instances of refusal of admission to any pregnant woman coming to the hospital.

As reported by the Government of NCT of Delhi, presently 42 identified private hospitals in Delhi, which were allotted land at concessional rates by the land allotting agencies, are providing free treatment to the extent of 10% IPD and 25% OPD completely free of any charges to the eligible category of EWS patients. Directorate of Health Services, Government of NCT of Delhi, has not received any complaint in respect of denial of admission to pregnant women belonging to EWS category by those identified private hospitals.

Malnutrition of girl-child

†*239. SHRI MOTILAL VORA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware that baby girls are subjected to malnutrition and they are not administered any medicine when they fall ill so as to kill them in different parts of the country;
- (b) if so, the steps being taken by Government to improve the condition and save baby girls; and
 - (c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The Ministry of Health and Family Welfare is not aware of any issue of baby girls "being subjected to malnutrition and not administer any medicine when they fall ill so as to kill them in different parts of the country.

The National Family Health Survey (NFHS) 3 (2005-06) data shows that there is no significant difference in percentage of undernourished male and female children under-five years of age (43.1 per cent in girls while 41.9 per cent in boys), and girls under five years of age are less wasted (19.1 per cent) than boys of same age group (20.5 per cent). However, as per SRS 2010 data, the Infant Mortality Rate (IMR) among female infants is 3 points greater than that of male infants (49 vs 46 per thousand live births). The details of gender differentials for nutrition related indicators and mortality is given below.

Indicator	Male	Female	Total
Infant Mortality Rate (SRS 2010)	46	49	47
Under Five Mortality Rate (SRS 2010)	55	64	59

[†] Original notice of the question was received in Hindi.